

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 63 OF 2016

Dated : 9th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

M/s. Orissa Power Consortium Ltd.

.... Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Tarun Johri

Counsel for the Respondent(s) : Mr. Rutwik Panda
Ms. Anshu Malik for R-1

Mr. R.K. Mehta
Ms. Himanshi Andley for R-2

Ms. Krishna Dayama
Ms. Saroj Bala for R-3

Mr. Shikhar Saha for R-4

ORDER

List the matter for hearing on **12.09.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/nr

**(Justice Manjula Chellur)
Chairperson**